- (क्व) खिंद नहीं, तो इसके क्या कारण
 हैं; और
- (ग) इन लक्ष्यों की प्राप्ति के लिए सरकार ने क्या कार्यवाही की है ?

स्वास्थ्य और परिवार कल्याण मंदालय में राज्य मंद्री (श्रीमती द्वी० के० तारादेवी सिद्धार्थ): (क) विभिन्न परिवार कल्याण तरीकों के वर्ष 1991-92 के लक्ष्यों की उपलब्धि का प्रतिशत इस प्रकार था—नसबल्दी 74.6 प्रतिशत, आई० यू० डी० निवेशन 72.5 प्रतिशत, प्रचलित गर्भ निरोधकों के उपयोगकर्ता 86.6 प्रतिशत तथा मुखसेस्थ गोली उपयोगकर्ता 125.5 प्रतिशत।

- (ब) भारत में परिवार कल्बाण कार्ब-क्रम को देश की जनसांबिक परम्पराओं को भ्यान में रख कर स्वैिक्क आधार पर बढ़ावा दिया जा रहा है।
- (ग) परिवार नियोजन सेवाएं प्रदान करने के अलावा पाल दम्पितयों द्वारा छोटे परिवार का आदर्श अपनाए जाने के बारे में जागरूकता बढ़ाने के लिए सूचना, शिक्षा और संचार कार्यक्रम चलाए जा रहे हैं।

Notice issued against the N.E.H.M.

2415. SHRI JAGANNATH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the Delhi Court has indicated the Director, Health Services, Delhi Administration for his public Notice issued on 9th July; 1992 against the N.E.H.M. of India. New Delhi:
- (b) if so, what action has been taken by Government against the Officer for implicating falsely the N.E.H.M. of India, New Delhi; and
- (c) what are the findings of the departmental enquiry, if any, against the Officer?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) to (c) The Delhi Administration has informed that they have filed an appeal in the Delhi High Court against the order passed by the Additional District Judge, Delhi in this regard and the matter is subjudice.

E.H. System of Medicines

2416. SHRI JAGANNATH SINGH S Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government are aware of the Press reports regarding the unlawful activities of the A.I.R.D.O. of E.H. System of Medicines, C-7/166, Yamuna Vihar, Delhi-53;
- (b) if so, what action has been taken by Government to curb the activities of this Organisation:
- (c) whether this Organisation is approved by Government; and
- (d) whether its accounts are also checked by Government from time to time?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) The Delhi Administration has reported that they received complaint regarding All India Research and Development Organisation of E.H. System of Medicines. Yamuna Vihar, Delhi.

- (b) The complaint was referred to the concerned authorities for investigation and a public notice was issued by Delhi Administration on 16-7-1992 to warn the public against joining the institution.
 - (c) and (d) No, Sir.

Preparation of Mediçines from Planta

2417. SHRI JAGANNATH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the essences of medicines are prepared from plants by using distilled water through Cohobation method;
- (b) if not, whether any licence is required from Government for the manufacturing of such medicines from medicinal plants;

- (c) if so, whether licences have been given by Government for the manufacturing of such Herbal Medicines; and
 - (d) if so, the names of such firms?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) Government are not aware of any method known as 'Cohobation method' for preparation of essence of medicines from plants in the recognised systems of medicines.

- (b) Essences/flavours added to medicines and prepared from plants do not require a separate licence for manufacture under the Drugs and Cosmetics Act.
- (c) and (d) Information is being collected and will be laid on the Table of the House.

Aids in Agra

2418. SHRI V. GOPALSAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government's attention has been drawn to the Press Reports to the effect that AIDS is sweeping through Agra; and
- (b) what steps have been taken by the National AIDS Control Organisation to control the spreading of this fatal disease in the world famous tourist centre?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) and (b) The Government is aware of the spread of HIV infection within the country including in Uttar Pradesh. A comprehensive Plan with assistance from the World Bank W.H.O. has been taken up in hand for prevention and control of AIDS in the country in close coordination with the State Governments. The stress is on prevention as AIDS has no cure as of now. The Programme components consists of thening management, increasing the level of awareness in community and individuals, increasing safety of blood and blood products, augmenting STD Control Programme and improving clinical management and surveillance. The scheme launched is for the whole country and not for a particular city.

Eradication of Malafia

2419. SHRI BISHAMBHAR NATH PANDE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that India is among nine Malaria prone countries in the South-East Asia region with over 700 million people facing the risk of contracting malaria;
- (b) if so, what measures Government propose to take to eradicate malaria;
- (c) whether it is also a fact that mosquitoes have become resistant to conventional insecticides; and
- (d) if so, the steps Government have taken to invest more effective insecticides?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.

- (b) The following measures are being undertaken for control and containment of the disease malaria:—
- (1) Anti-Vector Measures
 - (a) Chemicals methods
 - Spraying with appropriate insecticides like DDT/BHC Malathion
 - Weekly application of anti-larval chemicals in water bodies in Urban areas.
 - (b) Biological methods
 - Introduction of Larvivorous fishes wherever feasible.
- (2) Anti-Parasitic Measures
 - Case detection and prompt treatment with appropriate anti-malarials.
 - (3) Personal Protection measures by the use of clinically impregnated bednets wherever feasible, being proposed to